

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6765
ANSWERED ON:10.05.2002
MONEY LAUNDERING RACKET
SULTAN SALAHUDDIN OWASI

Will the Minister of FINANCE be pleased to state:

- (a) whether the intelligence agencies have unearthed Rs.350 crore racket in a massive money laundering operation as reported in the `Hindustan Times`, dated April 12, 2002;
- (b) if so, the details thereof;
- (c) the number of persons/ firms found involved in this racket;
- (d) the number of arrests made so far; and
- (e) the action taken or being taken by the Government against the culprits?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN).

- (a) & (b): Yes Sir, Investigations have revealed suspicious cash deposits totalling over Rs.333 crores in Mumbai branches of various banks. The amounts so deposited in these banks were then transferred to Kerala and other states by Telegraphic Transfer. These amounts were then withdrawn in cash from these branches.
- (c) & (d) : About thirteen persons and their business concerns are suspected to be involved in this racket. No arrests have, however, been made till now.
- (e) Necessary action under the law is being taken in the matter.